

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

**115.** I.A. 947/2023 35(1)

**In**

C.P.(IB)-1701(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.07.2024**

**NAME OF THE PARTIES:** Indiabulls Consumer Finance Ltd  
V/s.  
Mansi International Pvt Ltd.

**Appearance**

For Applicant : None Appeared

For Liquidator : Raina Birla

SECTION 07 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Relist the matter on **30.08.2024**.

*Sd-*

CHARANJEET SINGH GULATI  
Member (Technical)

*---Arif---*

*Sd-*

LAKSHMI GURUNG  
Member (Judicial)